

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION 1065
TO BE ANSWERED ON 12TH DECEMBER 2023**

ALLOCATION AND UTILIZATION OF FUNDS UNDER RBSK

**1065 SMT. SULATA DEO:
SHRI NIRANJAN BISHI:**

Will the **MINISTER of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the allocation and utilization of funds under Rashtriya Bal Swasthya Karyakram (RBSK), State/UT-wise including Odisha;
- (b) the report of the number of installations of district early intervention centers throughout the country, State-wise; and
- (c) the details of the Evaluation reports of the district intervention centers?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

- (a) The State/UT-wise details of the budget allocation and utilisation for Rashtriya Bal Swasthya Karyakram (RBSK) is placed at Annexure -1
- (b) RBSK involves screening of children from birth to 18 years of age for 4 Ds-Defects at birth, Diseases, Deficiencies and Development delays, spanning 32 common health conditions. The establishment of District Early Intervention Centre (DEIC) is an important component of the RBSK for further management and for linking with tertiary level institutions. As reported by States/UTs, 367 DEICs have been made functional throughout the country. State/UT wise cumulative detail is given at Annexure- 2.
- (c) The RBSK Program is evaluated under National Health Mission through regular review of quarterly reports, field visits and periodic meeting with State Nodal Officers, reviews during the process of annual Programme Implementation Plans and Common Review Missions.

**States/UTs wise Approvals and Expenditure for Rashtriya Bal Swasthya Karyakram (RBSK)
under NHM F.Y. 2020-21 to 2022-23 (Rs in Lakh)**

Sl. No.	State	2020-21		2021-22		2022-23	
		SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
1	Andaman and Nicobar Islands	137.48	112.76	140.47	97.40	40.98	11.83
2	Andhra Pradesh	10,559.52	2,566.69	2,699.79	2,588.46	2666.97	991.00
3	Arunachal Pradesh	962.06	497.63	875.73	781.69	362.40	345.61
4	Assam	6,230.70	5,393.93	6,937.97	6,625.21	1988.05	1762.73
5	Bihar	12,761.99	11,360.38	3,464.51	5,364.53	4588.31	2831.79
6	Chandigarh	154.30	75.76	177.21	164.26	80.50	14.01
7	Chhattisgarh	6,218.30	4,541.79	6,416.74	5,139.74	2571.56	1976.74
8	Dadra & Nagar Haveli and Daman & Diu	66.43	154.11	261.00	166.61	51.35	33.96
9	Delhi	134.28	-	389.56	-	1127.67	674.48
10	Goa	23,828.96	12,836.69	367.68	253.36	119.64	49.37
11	Gujarat	4,128.05	2,641.10	16,491.77	14,768.49	7497.93	5614.82
12	Haryana	6,661.84	5,960.88	3,858.99	2,740.98	1849.16	1415.77
13	Himachal Pradesh	2,314.30	1,626.75	2,176.26	2,098.90	977.93	793.89
14	Jammu and Kashmir	5,118.46	4,237.79	5,176.20	4,966.26	1533.54	902.79
15	Jharkhand	5,319.06	1,892.21	5,515.02	1,668.88	1630.42	649.52
16	Karnataka	7,238.59	7,837.88	7,047.66	6,349.53	2805.64	1773.11
17	Kerala	19,443.60	14,163.90	5,738.44	6,119.49	4524.74	4351.30
18	Ladakh	485.56	318.77	444.77	397.78	157.60	106.73
19	Lakshadweep	3.20	0.19	10.54	-	6.41	0.00
20	Madhya Pradesh	17,796.99	6,901.13	15,461.51	13,346.65	6082.33	5562.25
21	Maharashtra	4,209.74	3,859.77	22,714.47	18,719.86	10336.18	6668.33
22	Manipur	1,242.09	447.89	2,575.41	320.39	2581.43	1742.88
23	Meghalaya	1,547.29	1,261.83	1,641.05	930.61	827.54	819.88
24	Mizoram	606.37	530.43	662.39	615.51	234.63	123.67
25	Nagaland	324.11	176.26	358.57	174.80	183.81	28.54
26	Odisha	12,035.06	9,351.63	11,997.79	10,627.72	4003.81	5149.23
27	Puducherry	101.31	45.00	105.87	51.81	58.45	9.42
28	Punjab	8,763.55	8,396.31	4,231.52	4,322.30	1912.08	1370.60
29	Rajasthan	10,850.44	5,176.99	12,875.76	5,206.94	4140.24	1949.51
30	Sikkim	208.49	53.09	228.57	59.72	83.64	67.93
31	Tamil Nadu	5,538.14	8,175.54	10,248.43	7,080.80	5368.93	3401.87
32	Telangana	473.74	235.11	6,417.94	5,723.84	2210.62	719.54
33	Tripura	744.69	562.61	1,007.92	613.34	531.05	283.33
34	Uttar Pradesh	33,454.64	26,787.70	35,703.40	23,127.42	8696.49	7253.34
35	Uttarakhand	3,290.57	2,649.49	3,534.96	3,280.54	1792.79	1073.90
36	West Bengal	12,481.76	9,685.38	14,419.37	9,773.06	4833.84	3244.90

Note:

1. State Programme Implementation Plan (SPIP) Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.
2. Expenditure includes Expenditure against Central Release, Corresponding State share release & unspent balances at the beginning of the year.

DEIC cumulative Status as reported by State/UTs

S.No.	States/UTs	DEIC Operational
1	Andaman & Nicobar	0
2	Andhra Pradesh	34
3	Arunachal Pradesh	3
4	Assam	13
5	Bihar	9
6	Chandigarh	1
7	Chhattisgarh	7
8	Delhi	1
9	DNH & Daman	2
10	Goa	2
11	Gujarat	25
12	Haryana	21
13	Himachal Pradesh	7
14	Jammu & Kashmir	22
15	Jharkhand	6
16	Karnataka	14
17	Kerala	14
18	Ladakh	2
19	Lakshadweep	0
20	Madhya Pradesh	22
21	Maharashtra	31
22	Manipur	9
23	Meghalaya	3
24	Mizoram	2
25	Nagaland	1
26	Odisha	32
27	Puducherry	1
28	Punjab	5
29	Rajasthan	12
30	Sikkim	1
31	Tamil Nadu	34
32	Telangana	10
33	Tripura	3
34	Uttar Pradesh	6
35	Uttarakhand	5
36	West Bengal	7
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